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Title: Introduction of the Constitution (Amendment) Bill, 2016 (Amendment of articles 243K and 243ZA).

DR. BOORA NARSAIAH GOUD (BHONGIR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

DR. BOORA NARSAIAH GOUD: I introduce the Bill.

15.34 1/2 hours